

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.591/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

NAME OF THE COMPANY: Mastech Technologies Pvt Ltd
and
Avaids Technovators Pvt Ltd

SECTION OF THE COMPANIES ACT: 391/394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Anju Jain	Advocate	Applicant	
2.	Hitesh Sachar	"	"	
3.	Anshul Chhabra	Company Secretary	Respondent	

ORDER

There are certain objections/observations made by the Regional Director in its reply dated 13.12.2016. Learned Counsel for the petitioner requests for two weeks time to file a counter to the reply.

Let the reply be filed within one week with a copy in advance to the Ld. Counsel for the Company Prosecutor for Regional Director.

List for further consideration on 12.5.2017.

591-
(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

591-
(R. VARADHARAJAN)

MEMBER (JUDICIAL)

Surjit
26.4.2017